

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 229 OF 2018 &  
IA NO. 1115 OF 2018 & IA No. 1434 of 2019**

**Dated : 8<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**South Indian Sugar Mills Association** ..... **Appellant(s)**  
**Versus**  
**Karnataka Electricity Regulatory Commission & Ors.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Ms. Ritu Apurva

Counsel for the Respondent(s) : -

**ORDER**

Issue notice to the additional respondents returnable on 03.10.2019. Dasti, in addition, is permitted.

List the matter on **03.10.2019.**

**(Ravindra Kumar Verma)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*kt/mkj*